## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 292 OF 2016**

Dated: 24<sup>th</sup> October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Utkal Alumina International Ltd. .... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi

Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. Rutwik Panda Ms. Anshu Malik

Mr. Aditya

Ms. Mekhala for R-1

Mr. R. K. Mehta

Ms. Himanshi Andley for R-3

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>23.01.2019.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/kt